

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3982  
TO BE ANSWERED ON 9<sup>TH</sup> DECEMBER, 2016**

**PHARMACY COURSE**

**3982. SHRI GUTHA SUKENDER REDDY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the Pharmacy Council of India (PCI) is not registering those students who have done pharmacy on the pretext that they have not done regular intermediate and if so, the details thereof;
- (b) whether the norms are prepared by PCI and regulation of colleges by All India Council of Technical Education (AICTE) is the main cause for the conflict which is creating problems to the students and if so, the details thereof; and
- (c) the steps being taken by the Government to protect the interest of the students?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(ANUPRIYA PATEL)**

- (a): A student who have passed from Open School Education System of the Central/State Government institutions is also eligible for admission to the various pharmacy courses.
- (b)&(c): Pharmacy Education is regulated both by Pharmacy Council of India(PCI) and All India Council of Technical Education (AICTE). To resolve any dispute both the councils do meets from time to time.

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